

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1658
ANSWERED ON:19.11.2010
PENDING MEDICAL BILLS
Owaisi Shri Asaduddin

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether a large number of empanelled hospitals are refusing inpatient treatment facilities to a large number of Central Government pensioners and freedom fighters in the country including Andhra Pradesh;
- (b) if so, the reasons therefor;
- (c) whether pending medical bills of these hospitals for the last one year is one of the reasons; and
- (d) if so, the steps taken or being taken by the Government to clear the due of hospitals to enable the beneficiaries to take the treatment?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) to (d) No, However, there have been pending medical bills of hospitals in Hyderabad which are now being cleared on priority. CGHS has also recently entered into a Memorandum of Agreement with UTI-TSL according to which the agency has to make payment to the hospitals within 10 days of receipt of physical copies of the bills by it from the hospitals. After the agency makes payment to hospitals, it forwards periodically to CGHS the bills cleared by it. The bills so received from the Bill Clearing Agency are scrutinized by the CGHS officials to see whether the payments have been made in accordance with the instructions and as per the approved Package rates.